

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4393
ANSWERED ON:07.12.2010
ROAD RAGE
Ray Shri Rudramadhab

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the incidents of road rage have considerably increased in the country;
- (b) if so, the number of persons killed/injured including public representatives due to road rage separately, during each of the last three years and the current year in the National Capital Territory of Delhi and Uttar Pradesh;
- (c) the steps taken by the Government in this regard; and
- (d) the steps being contemplated to check such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The National Crime Records Bureau (NCRB), which compiles data on crimes in the country under the Indian Penal Code (IPC) and Special and Local Laws (SLL), as reported to it by the State Governments /UT Administrations, does not maintain the specific information relating to incidents of "Road Rage".

(c) & (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime.